

Dr. C.N. Gupta
Late Ram Lakhan Sah
Bhagwan Bazar
Bhagwan Bazar
Bhagwan Bazar

GOVT. OF BIHAR
Registration Expose & Declaration
Sarah Scott
COURT FEE

भारत
STAMP DUTY
00000
Rs. 0000100

बिहार
JUDICIAL
13.5.2016
0923859

Affidavit to be furnished by the candidate along with Nomination Paper

Before the Returning Officer

For election to (name of the House)

From IVS CHAPRA Constituency (Name of the Constituency)

I, DR. C.N. GUPTA, son/daughter/wife of LATE RAM LAKHAN SAH
aged 68 years, resident of Bhagwan Bazar, P.O. Bhagwan Bazar, Taluka - Bhagwan Bazar
(mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by BJP (name of the political party) / am contesting as an

Independent candidate.

(2) Details of PAN and status of filing of income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	ACWPG7045B	2014-2015	12,27,693.00
2.	Spouse-	AERPA8314E	2013-2014	9,06,694.00
3.	Dependent 1	ND	ND	ND
4.	Dependent 2	ND	ND	ND
5.	Dependent 3	ND	ND	ND

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	SEC-143, 427, 323, 109 IPC जमना 1991 के संज्ञित धारा
(b)	Name of the court, Case No. and Date of order taking cognizance :	माफ दू - 84 अंचल द्वितीय द्वारा, Tr ND - 393/14.
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NA
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NA

Chaturbly with lanka

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. Dependent, here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	6,55,000=	2,35,000=	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	CBI - 35,629=00 ICICI - 381,52=00 PNB - 46,766=00 SBI - 19,81,530=00 PPF - 23,48,293=00 FD - 23,50,000=	CBI - 31,44,327=00 SBI - 1733=00 PPF - 22,58,534=00 FD - 24,76,367=	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies Mutual Funds and others and the amount	22.24	22.25	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	P.O - 46,694=00	P.O MIS etc 2,60,000=00	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Advance given 22,50,000=	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Swift, 2009 BR04F-6227 5,00,000=00 Honda BR04G9927 2,00,000=	Innova 2015 BR04B5727 15,20,000=00	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	20 gm gold 60,000=	250 gm gold 7,30,000=00 Silver 1 kg 52,000=	NIL	NIL	NIL

(v)	Any other assets such as value of Claims/interest	75,000/-	1,11,070/-	NIL	NIL	NIL
(ia)	Gross Total value	1,07,62,874/-	79,89,031/-	NIL	NIL	NIL

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u>					
	Location(s)	Mokpur	NIL	NIL	NIL	NIL
	Survey number(s)	Muzo/forpu				
	Area (Total measurement in acres)	21.975	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	10,00,000/-	NIL	NIL	NIL	NIL
(ii)	<u>Non-Agricultural Land</u>					
	Location(s)	NIL	10423	NIL	NIL	NIL
	Survey number(s)		1068	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	NIL	500	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	17.6.85	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	4.3.14	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	43386/-	NIL	NIL	NIL
	Approximate Current market value	NIL	3,00,000/-	NIL	NIL	NIL
(iii)	<u>Commercial Buildings</u> (including apartments)					
	Location(s)	NIL	H.M-6	NIL	NIL	NIL
	Survey number(s)		759	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	41	NIL	NIL	NIL

Whether inherited property (Yes or NO)	NO	NO	NIL	NIL	NIL
Date of purchase in case of self acquired property	N/A	028-09-88 1998	NIL	NIL	NIL
Cost of property (in case of purchase) at the time of purchase	NIL	025,000.00 1,20,000.00	NIL	NIL	NIL
Any Investment on the property by way of development, construction etc.	NIL	1,00,000.00	NIL	NIL	NIL
Approximate Current market value	NIL	05,00,000.00 02,00,000.00	NIL	NIL	NIL
(iv) Residential Buildings (including apartments,)	H-N-4/6 10932	H-N-4/6 10932	NIL	NIL	NIL
- Location(s)	H-N-13 205613932	H-N-13 205613932	NIL	NIL	NIL
- Survey number(s)					
Area (Total measurement in sq. ft.)	3604	3604	NIL	NIL	NIL
Built up Area (Total measurement in sq. ft.)	2924	2924	NIL	NIL	NIL
Whether inherited property (Yes or NO)	NO	NO	NIL	NIL	NIL
Date of purchase in case of self acquired property	015-03-91 007-09-81	15-03-91 07-09-81	NIL	NIL	NIL
Cost of property (in case of purchase) at the time of purchase	22,500.00 45,000.00	22,500.00 45,000.00	NIL	NIL	NIL
Any Investment on the land by way of development, construction etc.	51 50,000.00	51 50,000.00	NIL	NIL	NIL
Approximate Current market value	06,00,000.00 070,00,000.00	06,00,000.00 70,00,000.00	NIL	NIL	NIL
(v) Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi) Total of Current Market Value of (i) to (v) above	87,17,500.00	1,07,05,886.00	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	SBI- 10,80,000.00 Approx CAR LOAN	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL

4
Chaturbajr Nath Gupta

	Any other liability	NIL	NIL	-	-	-
	Grand total of liabilities	NIL	NIL	-	-	-
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	NIL	NIL	-	-	-
	Dues to departments dealing with supply of water	NIL	NIL	-	-	-
	Dues to departments dealing with supply of electricity	NIL	NIL	-	-	-
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	-	-	-
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	-	-	-
	Income Tax Dues	NIL	NIL	-	-	-
	Wealth Tax Dues	NIL	NIL	-	-	-
	Service Tax Dues	NIL	NIL	-	-	-
	Municipal/Property Tax Dues	NIL	NIL	-	-	-
	Sales Tax Dues	NIL	NIL	-	-	-
	Any other dues	NIL	NIL	-	-	-
	Grand total of all Govt. dues	NIL	10,80,000/-	-	-	-

(7) Details of profession or occupation:

- a. Self... D.D.R.
b. Spouse... WIFE

(8) My educational qualification is as under: MBBS, BCP. MD (PATH)

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. DR. C.N. GUPTA
2.	Full postal address	R.R. LAB, BHAGWAN BAZAR CHAPRA - 841301
3.	Number and Name of the constituency and state	118, CHAPRA VIDHAN SABHA
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	BJP.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	ONE

Chaturbhuj Prasad Gupta

(c) Total number of Pending cases where the court (s) have taken cognizance		NIL				
5. PAN of	Year for which last Income Tax Return filed	Total Income Shown				
(a) Candidate ACWPG 7045 B	2014-2015	12,27,693.00				
(b) Spouse: AERPA 8314 E	2013-2014	9,06,694.00				
(c) Dependents						
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Movable Asset (Total value)	1,07,62,879.00	79,89,081.00	-	-	-
B.	Immovable Asset	87,17,500.00	1,07,06,886.00	-	-	-
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	-	-	-	-	-
(ii)	Approximate Current Market Price of Asset (Total Value)	-	-	-	-	-
7.	Liabilities	NIL	-	-	-	-
(a)	Government dues (Total)	NIL	NIL	-	-	-
(b)	Loans from Bank, Financial Institutions and others (Total)	NIL	10,80,000.00	-	-	-
8.	Highest educational qualification:					
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Chhabra this the 13th day of MAY 2016.

✓ Chaturbly reath kutha
 DEPONENT

I identify the deponent who has
 signed in my presence
 Chaturbly reath kutha
 13.5.16

